

November, 1985 for the settlement of the Cauvery water dispute ;

(b) if so, whether any final decision in regard to this issue has been taken ; and

(c) the main reasons for delay?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND):

(a) to (c) Talks were held between the Chief Ministers of Karnataka and Tamil Nadu on the November, 1985 with regard to the Cauvery Water Dispute and it is understood that they have agreed to meet again.

Safety Officers in Railway undertakings in West Bengal

*454. SHRI DEBI GHOSAL : Will the Minister of TRANSPORT be pleased to state :

(a) whether some Railway undertakings in West Bengal have been asked to comply with the requirements of Section 40B of the Factories Act, 1948 and to appoint Safety Officers ;

(b) if so, the names of such undertakings and the number of workers employed therein ;

(c) the date by which these undertakings were required to appoint Safety Officers ; and

(d) the names of the undertakings which have not so far complied with the requirements of appointing Safety Officers alongwith the reasons therefor and the steps taken/proposed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) A Statement is attached.

(c) The West Bengal Factories (Safety Officers) Rules, 1978 were notified on 19.7.1978 and come into force at once.

(d) Required number of Safety Officers have already been posted in each of these workshops.

Statement

(b) Names of the Railway Workshops located in West Bengal which have been asked to comply with the requirements of Section 40B of the Factories Act relating to appointment of Safety Officers and the number of workers employed therein, are given below :—

Railway	Name of workshops	No. of workers employed
Eastern	Lilluah Workshops Kanchrapara Workshops	11875 13077
South Eastern	Kharagpur Workshop	9960
Chittaranjan Locomotive Works		8459

[Translation]

Agreement with foreign countries on rail facilities and exchange of equipment

*457. SHRI DILEEP SINGH BHURIA : Will the Minister of TRANSPORT be pleased to state :

(a) the names of foreign countries with which Government of India have entered into agreements regarding rail facilities and exchange of equipment and technical know-how;

(b) the extent of foreign exchange being earned by India, as a result of these agreements;

(c) whether Government of India are importing railway engines and communication equipment from foreign countries; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) & (b) Major Technical collaboration agreements were mainly entered into with Japan, Switzerland, U.K., U.S.A., France and West Germany for facilities for manufacture of rolling stock and other railway